

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 56(ND) 2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
25.01.2018**

**NAME OF THE COMPANY: Sh Sanjay Kumar & Ors. Vs. Tirupati Balaji  
Furnaces Pvt. Ltd. &Ors.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2017**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the petitioner:	Mr. Sanjay Kumar, Advocate		
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	For the Respondent:	Mr Abhishek Attrey, Advocate		
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**ORDER**

Mr. Abhishek Attrey, Ld. Advocate has appeared on behalf of the Respondent.

The Petitioner shall ensure that the complete paper book is supplied to the Ld. Counsel for the Respondent within two days, upon which the reply shall be filed.

To come up on 5<sup>th</sup> February, 2018.

-S-d-1

**(Deepa Krishan)**  
**Member (T)**

-S-d-7

**(Ina Malhotra)**  
**Member (J)**

(Lekh Raj Singh)